

**Central Administrative Tribunal
Madras Bench**

OA 310/00222/2016

Dated Friday the 6th day of December Two Thousand Nineteen

P R E S E N T

**Hon'ble Shri. P. Madhavan, Member (J)
&
Hon'ble Shri. T. Jacob, Member (A)**

1. N.Subha,
2. P.Aruna,
3. B.Janarthanan,
4. K.Muthulakshmi,
5. K.Vembu,
6. N.Vanitha,
7. K.Shanmuga Priya,
8. S.Rani.

....Applicants

By Advocate M/s. V. Ajayakumar

Vs

1.Union of India rep by the Director
General Health Services, New Delhi,
Ministry of Health and Family Welfare.

2.The Director, Jawaharlal Institute of
Post Graduate Medical Education & Research, Puducherry.Respondents

**By Advocates Mr. K. Rajendran (R1)
Mr. M. T. Arunan (R2)**

ORAL ORDER

Pronounced by Hon'ble Mr. P. Madhavan, Member(J)

When the matter is taken up today, learned counsel for the applicants seeks permission to withdraw the OA. He has made necessary endorsement in the file.

2. In view of the above submission made by the learned counsel for the applicants, permission is granted to withdraw the OA. OA is dismissed as withdrawn.

(T. Jacob)
Member(A)
AS

06.12.2019

(P. Madhavan)
Member (J)